

ITEM NO.14

COURT NO.9

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12393/2013

(Arising out of impugned final judgment and order dated 04-12-2012 in WPC No. 6314/2012 passed by the High Court Of Delhi At New Delhi)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SHRI HARANANDA & ORS.

Respondent(s)

WITH

SLP(C) Nos. 35548-35554/2015 (XIV)
IA No. 1/2016 - Permission to file Annexures

S.L.P.(C)...CC No. 5735/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)
S.L.P.(C)...CC No. 5736/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)
S.L.P.(C)...CC No. 5737/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)
S.L.P.(C)...CC No. 5738/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)
S.L.P.(C)...CC No. 5743/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)
S.L.P.(C)...CC No. 5742/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)
S.L.P.(C)...CC No. 5740/2016 (XIV)
(FOR PERMISSION TO FILE SLP/TP ON IA 1/2016)

SLP(C) No. 13937/2016 (XIV)

Date : 31-07-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Aman Lekhi, ASG
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Mr. Anil Kumar Gautam, AOR

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Mr. P. N. Puri, AOR
Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on Tuesday, the 11th September, 2018.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER